

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2017 to 31.12.2017**

**Court working days- 219**

SL. No.	Category of Cases	Category of Benches	Pending as on 01.01.2017	Institution	Disposal	Pending as on 31.12.2017
1	<b>Bail Application</b>	S/B	606	5055	5260	401
2	<b>Criminal Miscellaneous Application</b>	S/B	1162	981	1623	520
		D/B	05	28	33	-
3	<b>Civil Miscellaneous Application</b>	S/B	3287	6020	5633	3674
		D/B	32	153	164	21
4	Criminal Appeal	S/B	1390	394	265	1519
		D/B	501	182	125	558
5	Criminal Revision Petition	S/B	1842	483	651	1674
		D/B	02	-	01	01
6	Criminal Petition	S/B	1554	1047	976	1625
		D/B	-	25	25	-
7	Criminal Reference	S/B	-	-	-	-
		D/B	01	01	02	-
8	Criminal Death Reference	S/B	-	-	-	-
		D/B	01	-	01	-
9	Cont. Case (Crl.)	S/B, D/B	-	01	-	01
10	Transfer Petition (Crl.)	S/B	58	37	53	42
		D/B	-	-	-	-
11	Writ Petition Criminal	S/B, D/B	21	13	22	12
12	Arbitration Petition/Appeal	S/B	45	54	54	45
		D/B	02	-	02	-
13	Company Petition/ Appl./ App.	S/B	43	01	15	29
		D/B	02	-	-	02
14	Cross Objection	S/B	37	27	08	56
		D/B	04	04	-	08
15	Contempt Case (Civil)/ App.	S/B	1001	604	894	711
		D/B	54	31	67	18
16	Central Excise Appeal	S/B	-	-	-	-
		D/B	04	09	04	09
17	Civil Revision Petition & (I/O)	S/B	1102	707	699	1110
		D/B	-	-	-	-
18	Civil Reference	S/B	-	-	-	-
		D/B	-	-	-	-
19	First Appeal against Order	S/B	108	69	43	134
		D/B	-	-	-	-
20	Guardian Appeal	D/B	-	-	-	-
21	Intestate Case	S/B	30	10	14	26
		D/B	-	-	-	-
22	LPA	D/B	-	-	-	-
23	L.A. Ref.	S/B	-	-	-	-
		D/B	-	-	-	-

SL. No.	Category of Cases	Category of Benches	Pending as on 01.01.2017	Institution	Disposal	Pending as on 31.12.2017
24	Land Acquisition Appeal	S/B	87	34	26	95
		D/B	01	-	01	-
25	Miscellaneous First Appeal MA(F)	S/B	693	189	143	739
		D/B	-	-	-	-
26	Matrimonial Appeal	D/B	77	74	69	82
27	Motor Accident Claim Appeal	S/B	1348	667	326	1689
		D/B	-	01	01	-
28	Public Interest Litigation	D/B	134	68	127	75
29	Regular First Appeal	S/B	445	136	83	498
		D/B	-	-	-	-
30	Regular Second Appeal	S/B	1334	388	218	1504
		D/B	02	03	05	-
31	Review Petition	S/B	184	166	237	113
		D/B	16	42	56	02
32	Second Appeal against Order	S/B	27	08	07	28
		D/B	-	-	-	-
33	Testamentary Case	S/B	58	10	11	57
		D/B	-	-	-	-
34	Income Tax Appeal	S/B	-	02	02	-
		D/B	47	231	216	62
35	Transfer Petition Civil	S/B	130	83	105	108
		D/B	-	-	-	-
36	Revn. Pet.	D/B	21	15	14	22
37	Supreme Court Appeal	D/B	-	-	-	-
38	Election Petition	S/B&D/B	07	-	04	03
39	Writ Appeal	D/B	458	365	600	223
40	Writ Petition Civil	S/B&D/B	15893	8242	8095	16040
<b>TOTAL</b>			<b>33856</b>	<b>26660</b>	<b>26980</b>	<b>33536</b>

- N.B. :-**
- 1) 1241 Nos of Caveats of the Principal Seat were disposed of .
  - 2) The Statement has been prepared on the basis of the report submitted by concerned Judicial Sections.
  - 3) After Physical Verification.

**Pending as on 31.12.2017**

**Main Case = 28920**  
**Misc Case = 4616**

**Civil Case = 23488**  
**Criminal Case = 5432**

**IN THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Kohima Bench** of the Gauhati High Courtw.e.f. **01.01.2017 to 31.12.2017**

SL. No.	Category of Cases		Pending as on 01.01.2017	Institution	Disposal	Pending as on 31.12.2017
1	B.A/A.B	S/B		04	04	
		D/B				
2	Crl.M.C/I.A.	S/B	10	04	13	01
		D/B	02	03	05	
3	Civil M.C/I.A.	S/B	41	162	150	53
		D/B	25	41	54	12
4	Cont.Case Crl	S/B				
		D/B	02			02
5	Crl. App. (Crl.)	S/B	07	05	09	03
		D/B	05	01	04	02
6	Crl. Revn Petn .(Crl.)	S/B	04	05	06	03
		D/B				
7	Crl. Pet. (Crl.)	S/B	05	04	05	04
		D/B				
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B	05	19	24	
		D/B				
12	Arbitration Petn./Appln.	S/B				
		D/B				
13	C.E.Apple	S/B				
		D/B				
14	Cont.Case ©	S/B	22	24	24	22
		D/B	03	01	04	
15	Comp. Pet/App	S/B		02	02	
		D/B				
16	Cross Objection	S/B	01			01
		D/B	-			
17	Civil Ref	S/B	01		01	
		D/B	-			
18	Civil Revn. Petn	S/B	14	12	20	06
		D/B	-			
19	Election Petn.	S/B	01			01
		D/B	-			
20	First Appl.against order	S/B	13	07	10	10
		D/B				
21	Guardian Appl	S/B				
		D/B				
22	Intestate Case	S/B				

		D/B				
23	LPA	S/B				
		D/B				
24	L.A.Ref.	S/B				
		D/B				
25	L.A.App.	S/B				
		D/B				
26	Misc.First Appl.	S/B	01	01	02	
		D/B				
27	Mat.Case	S/B	01		01	
		D/B				
28	M.A.C.	S/B	13	11	18	06
		D/B	-			
29	PIL	S/B	21	41	35	27
		D/B	07		06	01
30	Regular First Apple.	S/B	03	03	03	03
		D/B				
31	Regular Second Apple.	S/B	01	03	03	01
		D/B				
32	Review Petn	S/B	06	13	08	11
		D/B	02	03	01	04
33	Second Apple against order	S/B				
		D/B				
34	Test Case	S/B				
		D/B				
35	Tax Case	S/B				
		S/B				
36	Transfer Petition (Civil)	D/B				
		S/B				
		D/B				
37	Writ Appeal	S/B				
		D/B	37	33	47	23
38	Writ Petn.(Civil)	S/B	234	339	301	272
		D/B	08	04	09	03
	<b>Total</b>		<b>495</b>	<b>745</b>	<b>769</b>	<b>471</b>
	<b>Main Case</b>		<b>417</b>	<b>531</b>	<b>543</b>	<b>405</b>
	<b>Misc Case</b>		<b>78</b>	<b>214</b>	<b>226</b>	<b>66</b>
	<b>Civil Case</b>		<b>389</b>	<b>497</b>	<b>495</b>	<b>391</b>
	<b>Criminal Case</b>		<b>28</b>	<b>34</b>	<b>48</b>	<b>14</b>

**IN THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Aizawl Bench** of the Gauhati High Court  
w.e.f. **01.01.2017 to 31.12.2017**

SL. No.	Category of Cases		Pending as on 01.01.2017	Institution	Disposal	Pending as on 31.12.2017
1	B.A/A.B	S/B		07	06	01
		D/B				
2	Crl.M.C/I.A.	S/B	07	22	23	06
		D/B				
3	Civil M.C/I.A.	S/B	20	133	106	47
		D/B	10	21	26	05
4	Cont.Case Crl	S/B				
		D/B				
5	Crl. App. (Crl.)	S/B	14	33	21	26
		D/B	07	05	12	
6	Crl. Revn Petn .(Crl.)	S/B	04	05	06	03
		D/B				
7	Crl. Pet. (Crl.)	S/B		06	06	
		D/B				
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B	01	01	02	
		D/B				
12	Arbitration Petn./Appln.	S/B	01	02	02	01
		D/B				
13	C.E.Apple	S/B				
		D/B				
14	Cont.Case ©	S/B	28	23	31	20
		D/B				
15	Comp. Pet/App	S/B		01	01	
		D/B				
16	Cross Objection	S/B	04		01	03
		D/B				
17	Civil Ref	S/B				
		D/B				
18	Civil Revn. Petn	S/B	03	20	16	07
		D/B				
19	Election Petn.	S/B				
		D/B				
20	First Appl.against order	S/B	01	02	03	
		D/B				
21	Guardian Appl	S/B				
		D/B				
22	Intestate Case	S/B				
		D/B				

23	LPA	S/B				
		D/B				
24	L.A.Ref.	S/B				
		D/B				
25	L.A.App.	S/B	01	03	01	03
		D/B				
26	Misc.First Appl.	S/B				
		D/B				
27	Mat.Case	S/B				
		D/B				
28	M.A.C.	S/B	10	41	25	26
		D/B				
29	PIL	S/B	07	02	05	04
		D/B		01		01
30	Regular First Apple.	S/B	88	26	39	75
		D/B	-			
31	Regular Second Apple.	S/B	18	9	13	14
		D/B				
32	Review Petn	S/B	04	01	03	02
		D/B		01		01
33	Second Apple against order	S/B				
		D/B				
34	Test Case	S/B				
		D/B				
35	Tax Case	S/B				
		S/B				
36	Transfer Petition (Civil)	D/B				
		S/B				
		D/B				
37	Writ Appeal	S/B		04		04
		D/B	09	27	19	17
38	Writ Petn.(Civil)	S/B	143	175	173	145
		D/B	19	12	08	23
	<b>Total</b>		<b>399</b>	<b>583</b>	<b>548</b>	<b>434</b>
	<b>Main Case</b>		<b>362</b>	<b>400</b>	<b>387</b>	<b>375</b>
	<b>Misc Case</b>		<b>37</b>	<b>183</b>	<b>161</b>	<b>59</b>
	<b>Civil Case</b>		<b>336</b>	<b>350</b>	<b>340</b>	<b>346</b>
	<b>Criminal Case</b>		<b>26</b>	<b>50</b>	<b>47</b>	<b>29</b>

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Itanagar Bench** of the Gauhati High Court  
w.e.f. **01.01.2017 to 31.12.2017**

SL. No.	Category of Cases		Pending as on 01.01.2017	Institution	Disposal	Pending as on 31.12.2017
1	B.A/A.B	S/B	12	165	171	06
		D/B				
2	Crl.M.C/I.A.	S/B		03	02	01
		D/B		01		01
3	Civil M.C/I.A.	S/B	29	13	16	26
		D/B	05		03	02
4	Cont.Case Crl	S/B				
		D/B		01		01
5	Crl. App. (Crl.)	S/B	09	12	06	15
		D/B	05	03	03	05
6	Crl. Revn Petn .(Crl.)	S/B	13	23	19	17
		D/B				
7	Crl. Pet. (Crl.)	S/B	17	87	65	39
		D/B				
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B	07	03	06	04
		D/B				
11	Writ Petn.(Crl.)	S/B	06	10	07	09
		D/B				
12	Crl. L.P	S/B		01	01	
13	Arbitration Petn./Appln.	S/B	01	03		04
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Cont.Case ©	S/B	39	41	21	59
		D/B	02	01		03
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B	01		01	
		D/B			01	
18	Civil Ref	S/B	01			
		D/B				
19	Civil Revn. Petn	S/B	80	43	52	71
		D/B				
20	Election Petn.	S/B	01			01
		D/B				
21	First Appl.against order	S/B	16	08	06	18
		D/B				
22	Guardian Appl	S/B				
		D/B				

23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B		01		01
		D/B				
27	Misc.First Appl.	S/B	05	03	05	03
		D/B	-			
28	Mat.Case	S/B				
		D/B				
29	M.A.C.	S/B	04	08	02	10
		D/B				
30	PIL	S/B	05	28	07	26
		D/B	29	15	24	20
31	Regular First Apple.	S/B	15	13	10	18
		D/B	-			
32	Regular Second Apple.	S/B				
		D/B				
33	Review Petn	S/B	14	09	17	06
		D/B				
34	Second Apple against order	S/B		02		02
		D/B				
35	Test Case	S/B				
		D/B				
36	Tax Case	S/B				
		S/B				
37	Transfer Petition (Civil)	S/B	01	03	01	03
		D/B				
38	Writ Appeal	S/B				
		D/B	15	49	39	25
39	Writ Petn.(Civil)	S/B	608	828	591	845
		D/B	18	02	16	04
	<b>Total</b>		<b>958</b>	<b>1379</b>	<b>1092</b>	<b>1245</b>
	<b>Main Case</b>		<b>912</b>	<b>1197</b>	<b>900</b>	<b>1209</b>
	<b>Misc Case</b>		<b>46</b>	<b>182</b>	<b>192</b>	<b>36</b>
	<b>Civil Case</b>		<b>855</b>	<b>1057</b>	<b>793</b>	<b>1119</b>
	<b>Criminal Case</b>		<b>57</b>	<b>140</b>	<b>107</b>	<b>90</b>